

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 2nd June, 2021

No. HCM/A-89/2019-Estt./ : Hon'ble the Chief Justice is pleased to extend the engagement of 1(one) Lecturer on contract basis namely Shri Maisnam Loyalakpa of Manipur Judicial Academy for a period of 6(six) months from 05.06.2021 in the monthly pay/remuneration of Rs. 15,000/- (Rupees fifteen thousand) only and Rs. 700/- (Rupees seven hundred) only per lecture.

By Order, etc.

(G. GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. No. HCM/A-89/2019-Estt./ 90404-18 Imphal, the 2nd June, 2021.

Copy to:-

1. The Director, Manipur Judicial Academy, High Court complex.
2. The Jt. Director, Manipur Judicial Academy, High Court complex.
3. The Accountant General, Manipur.
4. The Secretary (Law), Govt. of Manipur.
5. All the Joint Registrars, High Court of Manipur.
6. All the Deputy Registrars, High Court of Manipur.
7. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
8. The P.S. to Hon'ble Mr. Justice L.S. Jamir.
9. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
10. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran.
11. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. Person concerned.
15. Concerned / Guard File.


(G. GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR